

**Government of Jammu and Kashmir
Revenue Department
Civil Secretariat, Jammu/Srinagar**

**Notification
Jammu, the 19th Dec, 2022**

S.O:- 699. - In exercise of the powers conferred by section 6 of the Registration Act, 1908 (Act No. 16 of 1908) and in partial modification of notification S.O. 03 dated 11st of October, 2019, the Government hereby appoint Sub-Registrar, Kathua to exercise the powers of Sub Registrar under the said Act within the territorial jurisdiction of Tehsils Kathua & Nagri Parole, District Kathua with effect from 9th of November, 2022.

By order of the Government of Jammu and Kashmir.

Sd/-

(Vijay Kumar Bidhuri) IAS

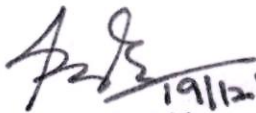
Commissioner/Secretary to the Government

Dated: 19. 12.2022

No:- Rev/ REV-Regt/78/2022(7076064)

Copy to the :-

1. Financial Commissioner Revenue, J&K.
2. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
4. Divisional Commissioner, Jammu.
5. Inspector General of Registration, J&K
6. Deputy Commissioner, Kathua.
7. Director, Archives, Archaeology and Museums, J&K.
8. OSD to Hon'ble Advisor (B).
9. General Manager, Government Press, Jammu/Srinagar
10. Private Secretary to Chief Secretary, J&K.
11. Private Secretary to Commissioner Secretary to Govt, Revenue Department.
12. I/C Website Revenue Department.


(Surjeet Singh)

Under Secretary to the Government